GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2692 ANSWERED ON:11.03.2011 INCLUSION OF AUTISM UNDER THE PURVIEW OF HANDICAP LAWS Bajirao Shri Patil Padamsinha

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government has received any proposal to include the `autism` under the purview of laws related to handicap; and

(b) if so, the action taken by the Government on the proposal?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) & (b) The Ministry of Social Justice and Empowerment has received a proposal and has constituted a Committee comprising of experts in Disability Sector, representatives of the stakeholders etc. to study the suggestions and comments/views on the proposed amendments to PWD Act and to draft a new legislation for persons with disabilities. The Committee is deliberating on various issues relating to new legislation.